

ANNEXURE 'A'
UNSTARRED LAQ NO 134

a) The schemes implemented by the Government towards women empowerment, is as follows:-

Sr.No.	Name of the Scheme	Objectives of the schemes
	STATE SCHEME	
1	Goa (Technical/Vocational training to sex workers and sexually abused women) Scheme, 2013 (PRABHAT)”(State Scheme)	To enable victim to earn for their livelihood by technical/vocational training and skill.
2	The Internship Scheme for Students of Counseling/Psychology/Social Work/Home Science etc.(State Scheme)	To offer aspiring post graduate students, an opportunity of internship facility to be trained as qualified interns in the State run and private children’s and shelter homes who can be offered hands on job training experience.
3	Foster Care Scheme – Vatsalya (State Scheme)	To provide temporary/substitute care for children in difficult circumstances
4	Griha Aadhar Scheme	The Griha Aadhar Scheme was launched on 02/10/2012 to address the problem of spiraling prices and to provide support to the housewives/homemakers from middle, lower middle and poor section of the society, to maintain a reasonable standard of living for their families. The beneficiaries under this scheme are getting Rs. 1500/- per month as financial assistance.
5	Laadli Laxmi Scheme	Launched on 06/07/2012, the scheme intends to ensure that the girl does not become a burden for the parent or guardian during her marriage. However, this scheme should not be construed or misunderstood as an encouragement to the practice of giving dowry in any way. Financial assistance of Rs. 1.00 lakh is given to the eligible beneficiaries in the age group 18 to 45 years on the occasion of her marriage whose parental income is less than Rs. 3.00 lakh per annum. Since inception till 19/01/2024 80669 eligible applications has been sanctioned.
6	Swawlamban	<p>In order to encourage women to undertake income generating activities and become self reliant, Grant-in-aid scheme to provide financial assistance to Mahila Mandals has been launched for providing training under various trades through Mahila Mandals. The Scheme is implemented all over the State through trained resource persons by providing grants to Mahila Mandals which cover the cost of remuneration of trainers and raw material.</p> <p>Under the scheme, an amount of Rs. 20,000/- as annual Grant-in-aid is provided to registered Mahila Mandal/Women’s Self Help Groups for successful functioning in Goa, Rs. 5000/- is sanctioned per course for purchase of raw materials to every Mahila Mandal for conducting any activity for self employment and Rs. 5000/- will be paid per course as fixed honorarium to the Master trainer/ instructor.</p>

7	Shelter Home for Women	The Scheme Shelter Home for Women extends temporary shelter and rehabilitation to women who have no social support systems due to family problems, mental strain, social ostracism, exploitation and other causes. It creates a space for women to socially and economically equip themselves to face the challenge. The services extended include medical care, psychiatric treatment, casework services, occupational therapy, and education cum vocational training, recreational facilities, etc.. The Shelter Homes are given grants consisting of salary component and maintenance expenditure.
8	The Compensation Scheme for Women Victim/Survivors of sexual Assault/other Crimes 2018	As per the directions of the Hon'ble Supreme Court of India in W.P. © No. 565/2012 titled Nipun Saxena Vs. Union of India, the Directorate of Women and Child Development has adopted " The Goa Compensation Scheme for Women Victims/Survivors of Sexual Assault/other Crimes Scheme, 2018, for providing compensation to the women victims or her dependents who have suffered loss injury, as the case may be, as a result of the offence committed and who require rehabilitation.

CENTRAL SCHEME

9	UJJWALA-A Comprehensive scheme for prevention of trafficking and Rescue, Rehabilitation and Re-integration of Victims of Trafficking for commercial Sexual Exploitation.(Central Scheme) is renamed as Shakti Sadan (Swadhar Greh & Ujjawala)	Prevention of trafficking and Rescue, Rehabilitation and Re-integration of Victims of Trafficking for commercial Sexual Exploitation
10	One Stop Centre - Sakhi	<p>The One Stop Centre Scheme (OSC) was launched to provide integrated support and assistance to women victim, the NGO SCAN was authorized to set up ONE STOP CENTRE SAKHI since November 2015 at Forensic Department, Goa Medical College, North Goa District, Bambolim Goa.</p> <p>The One Stop Centre South, was established by authorizing Centre Administrator, One Stop Centre – South Goa District/ Bailancho Ekvott. The One Stop Centre, South Goa is functioning since November 2019 in the space allotted at Junta Quarters, Pajifond, Margao – Goa.</p> <p>The One Stop Centre aims to facilitate access to an integrated range of services including medical aid, police assistance, legal aid/case management, psychosocial counselling, and temporary support services to women affected by violence.</p>
11	Universal Women Helpline	The Government of India has exclusively designed Universal Women Helpline to support women affected by violence, both in private and public spaces, including in the family, community, workplace, etc. and provide 24 hour emergency response to all women affected by violence and all the existing emergency services such as Police (100), Fire (101), Women Helpline (1091), Hospital/Ambulance (102), etc. would be integrated with this women helpline. Since inception till date 1403 cases have been registered under the Women Helpline 181. Since inception till date 1423 cases have been registered under the Women Helpline 181.

12	Scheme for working Women Hostel	The objective of the scheme is to promote availability of safe and conveniently located accommodation for working women, with day care facility for their children, wherever possible, in urban, semi urban, or even rural areas where employment opportunity for women exist. The scheme provides assistance to State Govt. agencies including women Development Corporations, Women Finance Corporations etc., for construction of new hostel buildings, expansion of existing hostel buildings and hostel buildings in rented premises. The working women's hostel projects being assisted under this scheme shall be made available to all working women without any distinction with respect to caste, religion, marital status etc., subject to norms prescribed under the scheme. The scheme aims to provide safe and affordable accommodation to the working women who move away from their families due to professional commitments.
13	Swadhar Greh	This Scheme envisions a supportive institutional framework for women victims of difficult circumstances so that they could lead their life with dignity and conviction. It envisages that shelter, food, clothing, and health as well as economic and social security are assured for such women. It also envisions that the special needs of these women are properly taken care and under no circumstances they should be left unattended or abandoned which could lead to their exploitation and desolation.
14	Hub for Empowerment	Hub for Empowerment of Women aims to facilitate inter-sectoral convergence of schemes and programs meant for women both at the central (NHEW), State/ UT level (SHEW) and district level (DHEW) with the mandate to create an environment in which women realize their full potential. The support under the HEW would be for guiding, linking and hand-holding women to various institutional and schematic set ups for their empowerment and development including equal access to healthcare, quality education, career and vocational counselling/ training, financial inclusion, entrepreneurship, backward and forward linkages, health and safety for workers, social security and digital literacy at districts/ Blocks/ Gram Panchayats level across the country.